# GOVERNMENT OF INDIA MINISTRY OF TOURISM

# LOK SABHA UNSTARRED QUESTION NO.1329 ANSWERED ON 28.07.2025

#### PROMOTION OF COASTAL AND MARINE ADVENTURE TOURISM

### **1329. SHRI SRIBHARAT MATHUKUMILLI:**

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has assessed the potential for growth in coastal adventure tourism activities such as scuba diving, surfing, parasailing, and kayaking in States like Andhra Pradesh, particularly in coastal cities such as Visakhapatnam;
- (b) whether any safety standards, certification requirements, or training protocols have been issued or recommended for operators offering high-risk water-based tourism in these coastal regions, and if so, the details thereof along with the manner in which enforcement is being ensured;
- (c) whether the Government is supporting State Governments in developing infrastructure, local capacity, and skilled guides for coastal and marine-based adventure tourism;
- (d) whether any collaboration is underway with bodies such as the Adventure Tour Operators Association of India (ATOAI) and relevant maritime safety authorities to create sustainable tourism models along Andhra Pradesh's coastline, with a focus on safety, ecology, and community participation; and
- (e) if so, the details thereof?

#### **ANSWER**

## THE MINISTER OF TOURISM (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (e): Development and promotion of tourist destinations and products, including adventure tourism is undertaken by the respective State Government/Union Territory (UT) Administration. The Ministry complements the efforts of States/UTs through various schemes and initiatives.

The Ministry of Tourism through its central sector schemes of 'Swadesh Darshan', 'Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD)' and 'Assistance to Central Agencies for Tourism Infrastructure Development' extends financial assistance Governments/UT Administrations infrastructure development in the country including adventure tourism. The projects undertaken for development by the Ministry are consultation with State **Governments/Union Territory Administrations/Central** Agencies are sanctioned subject to submission of project proposals by them, their adherence to relevant scheme guidelines and submission of suitable Detailed **Project Reports.** 

The Ministry of Tourism, in association with the Adventure Tour Operators Association of India (ATOAI) has formulated Model Adventure Safety Guidelines with an aim to establish a comprehensive and standardized framework to ensure safety in the Adventure Tourism sector across India. These guidelines have been circulated to all States and Union Territories for adoption and formulation/updation of safety protocols.

All the States/Union Territories have been requested to maintain a strict watch on all adventure related activities and ensure strict adherence to safety regulations and licensing norms by all the operators.

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